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GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE AND INSURANCE)

....

NEW DELHI: THE 11TH JULY, 1972.

NOTIFICATION INCOME TAX

No.136(F.No.404/220/72-ITCC): In exercise of the powers conferred by clause (43 B) of section 2 of the Incometax Act, 1961 (43 of 1961) and in supersession of all the previous orders on the subject, the Central Government hereby authorises the Commissioners of Income-tax and the Additional Commissioners of Incomentax, specified in the Table appended to this Notification, to exercise the powers of Tax Recovery Commissioners.

> Almodo (A.K. Nasta)

Under Secretary to the Government of India

The Manager, Government of India Press. New Delhi.

No. 136(F.No. 404/220/72-ITCC):

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